

COURT NO. 32**THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA**

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1.1 along with 1					
1	CRLRC/1037/2015 (CC/61/2010) IA 4/2015(CRLRCMP 5550/2015) Suspension Petition	JARUBULA ANKAMMA CHOWDARY PRAKASAM DT. Vs STATE OF AP. REP PP AND ANR.	SUBBA RAO POSANI	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	SPS NELLORE
1.1	CRLRC/615/2015 (CC/61/2010)	JARUBULA NAKAMMA CHOWDARY PRAKASAM DT. Vs STATE OF AP. REP PP AND ANR.	SUBBA RAO POSANI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
2	CRLRC/1289/2018 IA 2/2019 Stay Petition IA 1/2020 Extension Petition IA 1/2023 Extension Petition IA 1/2026 Vacate Stay Petition	G.RAGHAVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	P S P SURESH KUMAR Spl. Public Prosecutor for CBI A Chenna Keshavulu (SPL PP FOR CBI) Trial Court Record Received	VISAKHAPATNAM
<u>FINAL HEARING</u>					
3	CRLRC/306/2015 (CC/454/2009)	GANGAVARAPU ANIL KUMAR GUNTUR DT. Vs STATE OF A.P. REP. BY P.P. & ANOTHER	K RAGHU VEER	PUBLIC PROSECUTOR (TG) VENKATESH KOSARAJU Trial Court Record NOT Received	GUNTUR
4	CRLRC/309/2015 (CC/5/2015)	DEMULA VENKATA LAKSHMI VIZIANAGARAM DIST. Vs STATE OF A.P. REP. BY P.P. & ANOTHER	P VARA PRASAD RAO	PUBLIC PROSECUTOR (AP) T V SRI DEVI Trial Court Record Received	VIZIANAGARAM
5	CRLRC/442/2015 (CC/31/2006)	NALLAMOLU SUNEETHA KRISHNA DT. Vs N.VENKATA RAMANA MURTHY (A1) VIJAYAWADA & 3 OTRS. REP PP.	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	KRISHNA
6	CRLRC/744/2015 (OP/99/2011)	ALLANKI MAHALASKHMI NAIDU Vs ALLANKI JYOTHI & 3 OTHERS	REDDY VENKATA RAMANA	PUBLIC PROSECUTOR (AP) MANGENA SREE RAMA RAO Trial Court Record Received	VISAKHAPATNAM
7	CRLRC/1054/2015 (CRLA/199/2013)	KAGITHA NAGA RAJU KRISHNA DIST. Vs P.P. HYD	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	KRISHNA
8	CRLRC/1096/2015 (CC/4/2005)	P.SRINIVASA RAO KRISHNA DT. Vs STATE OF AP. REP PP AND ANR.	.	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received.	KRISHNA

9	CRLRC/1664/2015 (CC/2291/2008)	KAVIKONDALA SAROJA E.G.DT. Vs PENKEY SRINIVASABABU EG.DT & ANR REP PP.	C SHARAN REDDY	A K KISHORE REDDY PUBLIC PROSECUTOR Trial Court Record Received	EAST GODAVARI
10	CRLRC/1711/2015 (CRLA/134/2014)	POTHUMUDI MANGA TAYARU W.G.DIST. Vs P.P. HYD	G RONALD RAJU	PUBLIC PROSECUTOR (AP) Trial Court Record Received	WEST GODAVARI
11	CRLRC/1742/2015 (CRLA/77/2013)	CHILAMATTURU RAVI SPSR NELLORE DIST. & ANO Vs GUNTAKA CHANNA REDDY PRAKASAM DIST. & ANO	M SUGUNA	PUBLIC PROSECUTOR (AP) R2 UNSERVED, Trial Court Record Received	PRAKASAM
12	CRLRC/2265/2015 (CC/95/2008)	ABDUL AZEEZ ANCHARYA AT ASAR GUNTUR DT. Vs STATE OF AP. REP PP AND ANR.	SYED KHADER MASTAN	PUBLIC PROSECUTOR Trial Court Record NOT Received	GUNTUR
13	CRLRC/1340/2017 (DVC/31/2013)	G.KUMUDA CHITTOOR DT. Vs MUNILAKSHMI CHITTOOR DT & 4 OTRS REP PP.	T V SRI DEVI	D PURNACHANDRA REDDY Trial Court Record NOT Received	CHITTOOR
14	CRLRC/999/2015 (CC/42/2011)	AKELLA PRAMEELA SOWJANYA E.G.DT. Vs STATE OF AP. REP PP & 4 OTRS.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) A K KISHORE REDDY S SRIDHAR Trial Court Record Received	EAST GODAVARI
15	CRLRC/23301/2015/ (Filing No.) IA 1/2015(CRLRCMP 2073/2015)-Condone Delay Petition IA 2/2015(CRLRCMP 23303/2015)-Dispense with Petition	AKELLA PRAMEELA SOWJANYA Vs AKELLA RAMAKRISHNA PHANI KUMAR AND ANOTHER	N SIVA REDDY	PUBLIC PROSECUTOR (AP) Proof of Service NOT filed.	EAST GODAVARI